

All India Institute of Medical Sciences

1616. Shri V. P. Nayar: Will the Minister of Health be pleased to state:

(a) what is the practice followed in constructing buildings etc. for the All India Institute of Medical Sciences;

(b) whether the estimates are scrutinised by the C.P.W.D.;

(c) if not, the reasons therefor; and

(d) what are the steps taken by the management of this Institute to get the lowest terms for such construction and to give the widest publicity therefor?

The Minister of Health (Shri Karmarkar): (a) (i) Preparation of detailed estimates.

(ii) Technical sanction of the estimates by appropriate authority.

(iii) Calling of open tenders.

(iv) Awarding the work to the selected firms.

(b) Yes, detailed estimates beyond the competence of the Superintending Engineer are scrutinised by the Central Public Works Department.

(c) Does not arise.

(d) The Central Public Works Department's practice is followed by the Institute. Wide publicity is given for various works by publication in a number of Newspapers.

Cardamom Production

1617. Shri Chintamani Panigrahi: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any research and development schemes for increasing cardamom cultivation in Orissa was sanctioned for Orissa in the Second Five Year Plan; and

(b) if so, the nature of those schemes and the financial aid sought for by the State in this respect?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes, only one research scheme was sanctioned.

(b) The scheme was for undertaking research on pepper and cardamom at Pottangi in Koraput District at an altitude of 3,000 ft. above sea level on 50:50 sharing basis of the recurring expenditure. The share of the Indian Council of Agricultural Research for the period of four years from 1st April, 1957 to 31st March, 1961 will be Rs. 12,180.

The objective of the scheme is to investigate into the possibilities of growing black pepper and cardamom in Orissa State and to determine appropriate cultivation operations, to work out optimum and manurial requirements and to ascertain the most suitable variety of each crop.

Tourism in Orissa

1618. Shri Chintamani Pangrahi: Will the Minister of Transport and Communications be pleased to state:

(a) whether the Orissa Government had submitted any scheme to the Central Government for development of tourism in Orissa during the Third Five Year Plan;

(b) if so, the details of these schemes; and

(c) the extent of financial aid sought for by the State in this respect?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 24].

Fruit Preservation Units

1619. Shri Chintamani Panigrahi: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the four small scale fruit preservation units in Orissa for which money was sanctioned have been established by now; and

(b) if so, where and the nature of fruits they are preserving?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes, Sir.